

Dr. Ram Subhag Singh: My esteemed colleague, Shri Umanath, said that we are working under someone's pressure. He is absolutely wrong there because we do not know of any pressure from either side. As you aptly said, the matters referred to by Shri Umanath and Shri Sharma can be raised in the next meeting of the Business Advisory Committee.

As regards Shri Madhu Limaye's point for raising the time allotment by two hours for both the general discussion and the Demands stage of the Railway Budget, on that day all the parties were represented and we unanimously agreed on this time schedule.

श्री मधु लिमये : मैं नहीं आया था और
[हमारा आदमी भी नहीं था ।

Dr. Ram Subhag Singh: But all the parties were notified about it.

श्री अटल बिहारी वाजपेयी (बलरामपुर)
एकाध घंटा अध्यक्ष महोदय बढ़ा सकते हैं ।

Dr. Ram Subhag Singh: That is in the hands of the hon. Speaker and can be looked into by him.

श्री मधु लिमये : एक एक घंटे के लिए
तैयार हैं आप तो ठीक है ।

Mr. Deputy-Speaker: The question is:

"That this House agrees with the First Report of the Business Advisory Committee presented to the House on the 22nd May 1967".

The motion was adopted.

15.30 hrs.

ANTI-CORRUPTION LAWS
(AMENDMENT) BILL*

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): On behalf of Shri

Y. B. Chavan I beg to move for leave to introduce a Bill further to amend the anti-corruption laws.

Mr. Deputy-Speaker: The question is:

"That leave be granted to introduce a Bill further to amend the anti-corruption laws."

The motion was adopted.

Shri Vidya Charan Shukla: I introduce the Bill.

15.31 hrs.

STATEMENT RE. ANTI-CORRUPTION
(AMENDMENT) ORDINANCE, 1967

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): I beg to lay on the Table a copy of the explanatory statement giving reasons for immediate legislation by the Anti-Corruption Laws (Amendment) Ordinance, 1967, as required under rule 71(1) of the Rules of Procedure and Conduct of Business in Lok Sabha. [Placed in Library. See No. LT-362/67.]

15.31½ hrs.

MOTION RE. REPORT OF UNION
PUBLIC SERVICE COMMISSION,
1964-65—Contd.

Shri D. C. Sharma (Gurdaspur): When you gave me a chance last time I had time to say only two sentences which I want to repeat. My first sentence was, "I welcome this report", and my second sentence was that it is a fine report. I call it a fine report in the same sense in which I call the Kutab Minar a fine monument, the Taj Mahal a magnificent monument or the Red Fort a massive, historical monument, because I have been in this House for some time now, and I have found one thing about this re-